

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C)TMP. NO.219 OF 2020

PETITIONERS:

1. SAYANAMOL.S,
AGED 23 YEARS, D/O.SAKTHIDHARAN.K.S,
FIRST YEAR M.B.B.S STUDENT, S.R.MEDICAL COLLEGE &
RESEARCH CENTRE, AKATHUMURI, VARKALA,
THIRUVANANTHAPURAM- 695 301.,
RESIDING AT KIZHAMANA HOUSE, NADAKKAVU P.O,
UDAYAMPEROOR, ERNAKULAM,
PIN 682 307.
2. AHALYA REGHUNATH,
AGED 24 YEARS, D/O.REGHUNATH G PILLAI,
FIRST YEAR M.B.B.S STUDENT,
S.R.MEDICAL COLLEGE & RESEARCH CENTRE, AKATHUMURI,
VARKALA, THIRUVANANTHAPURAM - 695 301.,
RESIDING AT CHUNAKKARAVEEDU,
CHORANADU,VADAMON.P.O, ANCHAL, KOLLAM,
PIN 691 306

BY ADV.SHRI.DINESH.P.T

RESPONDENTS:

1. KERALA UNIVERSITY OF HEALTH SCIENCES,
REPRESENTED BY ITS REGISTRAR,
KERALA UNIVERSITY OF HEALTH SCIENCES,
MEDICAL COLLEGE P.O., THRISSUR, PIN 680 569
2. THE REGISTRAR,
KERALA UNIVERSITY OF HEALTH SCIENCES,
MEDICAL COLLEGE P.O., THRISSUR. PIN 680 569
3. THE CONTROLLER OF EXAMINATIONS,
KERALA UNIVERSITY OF HEALTH SCIENCES,
MEDICAL COLLEGE P.O., THRISSUR. PIN 680 56

4. THE VICE CHANCELLOR,
KERALA UNIVERSITY OF HEALTH SCIENCES,
MEDICAL COLLEGE P.O., THRISSUR. PIN 680 569
5. THE PRINCIPAL,
S.R.MEDICAL COLLEGE & RESEARCH CENTRE,
AKATHUMURI, VARKALA, THIRUVANANTHAPURAM,
PIN 695 301
6. STATE OF KERALA,
REPRESENTED BY THE PRINCIPAL SECRETARY
TO GOVERNMENT, DEPARTMENT OF HEALTH AND FAMILY
WELFARE, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM,
PIN - 695 001.

R1 TO R4 BY SC SHRI. P SREEKUMAR
BY T.S.SYAMPRASANTH, GOVT. PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
30.04.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

J U D G M E N T

The Standing Counsel Sri.P Sreekumar takes notice for the respondents 1 to 4. Learned Government pleader takes notice for the 6th respondent. In the peculiar nature of the case, notice to the 5th respondent is dispensed with.

2. The petitioners are 1st year MBBS students of the 5th respondent S.R.Medical College. They seek publication of the results of their examination conducted in January 2020. Petitioner's roll Nos are 160014713 and 160014626. It is submitted that the results have not been published yet, which is causing prejudice to the them. In the circumstances of the case, I feel it is only just and proper if the respondents 1 to 4 are directed to publish the result of the petitioners as early as possible at any rate not later than 8th May 2020. I so direct the respondents 1 to 4.

3. It is also clarified that the petitioners shall be permitted, if required, to submit application for re-totalling and obtaining the answer and score sheets for the examination directly from the university. If such a process is required, necessary relaxation in the

time for filing such application shall be granted by the University provided petitioners apply within the reasonable time of publication of results.

This writ petition is disposed of.

BECHU KURIAN THOMAS
JUDGE

SM

APPENDIX

PETITIONER'S EXHIBITS

- EXT.P1 : TRUE COPY OF THE ORDER NO. U.12012/616/2015-ME-1[FTS.3191185] DATED 27.12.2019 BY THE UNDER SECRETARY TO THE GOVERNMENT OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE.
- EXT.P2 : TRUE COPY OF THE G.O.(RT) NO.32/2020/H&FWD DATED 5.1.2020 BY THE PRINCIPAL SECRETARY TO GOVERNMENT, HEALTH & FAMILY WELFARE (S) DEPARTMENT, GOVERNMENT OF KERALA.
- EXT.P3 : TRUE COPY OF THE INTERIM ORDER DATED 24.01.2020 IN W.P. (C) NO.1931/2020.
- EXT.P4 : TRUE COPY OF THE ORDER NO. 21/2020/B1/EX MED/KUHS DATED 30.01.2020 BY THE 3RD RESPONDENT.
- EXT.P5 : TRUE COPY OF THE JUDGMENT DATED 05.02.2020 IN W.P. (C) NO.1931/2020.
- EXT.P6 : TRUE COPY OF THE NOTIFICATION NO.25671/2019/B1/EX MED/KUHS DATED 16.04.2020 BY THE 3RD RESPONDENT.

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE